

the proposed Education Commission has not yet been finalised.

(b) The terms of reference have not yet been finalised. But the Commission is expected to enquire into and examine all aspects of education in India, except legal, medical and adult education.

Prohibition

- *146. {
 Shri D. C. Sharma:
 Shri Prakash Vir Shastri:
 Shrimati Savitri Nigam:
 Shri Mohan Swarup:
 Shri P. Venkatasubbaiah:
 Shri Subodh Hansda:
 Shri S. C. Samanta:
 Shri S. B. Patil:
 Shri Mohsin:
 Shri Hari Vishnu Kamath:
 Shrimati Jyotsna Chanda:
 Shri P. R. Chakraverti:
 Shrimati Akkamma Devi:
 Shri N. P. Yadav:
 Shri Yamuna Prasad Mandal:
 Shri P. C. Borooah:
 Dr. L. M. Singhvi:

Will the Minister of Home Affairs be pleased to state:

(a) whether report of the Prohibition Inquiry Committee has been considered by Government;

(b) the reactions of the State Governments, if invited; and

(c) the recommendations of the Committee which have been accepted and the steps taken or proposed to be taken to implement the same?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): The Report of the Study Team on Prohibition is under examination in consultation with the State Governments.

Koyali Refinery

- *147. {
 Shri P. R. Chakraverti:
 Shri Yamuna Prasad Mandal:
 Shri N. P. Yadav:
 Shrimati Savitri Nigam:
 Shrimati Akkamma Devi:

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 Shri Vishram Prasad:
 Shri D. D. Mantri:
 Shri M. Rampure:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the progress achieved in setting up the Koyali Refinery in Gujarat with the Soviet assistance;

(b) its production capacity and when the scheme for expansion will come into operation;

(c) the main products; and

(d) whether provision has been made for refining "mixture" of oils from the Kalol and Ankleswar oil-fields?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) The civil, mechanical, electrical and allied works connected with the erection of the first one million tonne capacity of the refinery are progressing according to schedule, for commissioning the first phase in early 1965.

(b) The present capacity of the refinery is 2.0 million tonnes and this will be expanded to 3.0 million tonnes by early 1966.

(c) Liquid Petroleum Gas, Motor Gasolene, Solvents, Aviation Turbine Fuel, Superior Kerosene, High Speed Diesel, Fuel oil and other gases.

(d) Yes, Sir.

Free and Compulsory Education

*148. Shri P. C. Borooah:

Will the Minister of Education be pleased to state:

(a) how far free and compulsory education has been introduced in the various States and Union Territories in pursuance of Article 45 of the Constitution;

(b) if so, the total amount of financial resources have already achieved the objective envisaged in the Constitution; and